

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 107 of 2016 & IA No. 587 of 2019 &
Appeal No. 345 of 2016 & IA No. 761 of 2016**

Dated : 20.05.2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Raj West Power Ltd.

...Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors....Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Aman Anand
Mr. Aman Dixit
Mr. Geet Rajan
Mr. Shashikant Modi

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1
Mr. P.N. Bhandari for Discoms

**Appeal No. 345 of 2016 &
IA No. 761 of 2016**

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

...Appellant(s)

Versus

Raj West Power Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshu Andley for R-3

Mr. P.N. Bhandari for Discoms

ORDER

As agreed by the learned counsel for both the parties, list the matter for further hearing on **15.07.2019.**

(S. D.Dubey)
Technical Member

Bn/js

(Justice Manjula Chellur)
Chairperson